

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1936
TO BE ANSWERED ON 03.03.2020

BENEFICIARIES UNDER PMAY-G

1936. SHRI ARUN SAO:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- a) the number of beneficiaries for whom houses have been constructed in rural areas including in Chhattisgarh under Pradhan Mantri Awas Yojana-Gramin (PMAY-G) during the last three years and the funds sanctioned by the Union Government for this purpose, State-wise;
- (b) the number of complaints regarding irregularities in the construction of houses received during the last one year and the action taken against the responsible officers; and
- (c) the total number of houses yet to be constructed in rural areas of Bilaspur and Mungeli districts of Chhattisgarh?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a): To achieve the objective of Housing for All by year 2022, the erstwhile rural housing scheme, Indira Awaas Yojana (IAY) has been completely restructured into Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) w.e.f. 1st April, 2016.

State/UT-wise number of houses constructed under PMAY-G for last 3 years is given in Annexure I. State/UT-wise Central Releases under PMAY-G during last 3 years are given in Annexure II.

(b): As per Framework for Implementation (FFI) of PMAY-G, a grievance redressal mechanism has been set up at different levels of administration viz., Gram Panchayat, Block, District and the State level. An official of the State Government is to be designated at each level to ensure disposal of grievances to the satisfaction of the complainant. The official who is designated at each level is responsible for disposing off the grievance / complaint within a period of 15 days from the date of receipt of the grievance / complaint. The detail of the designated grievance redressal official (including name, telephone number and address) at each level for addressing the grievance and the procedure to file the grievance is to be prominently displayed in each Panchayat. There is also a procedure of lodging of complaints on the Centralized Public Grievance Redress And Monitoring System (CPGRAMS) portal (pgportal.gov.in).

During the year 2018-19, 252 complaints relating to irregularities in implementation of PMAY-G, including irregularities in allotment of houses (i.e. allotment of house to ineligible persons, non-allotment of house to eligible persons , etc.) were received in Ministry of Rural Development. These complaints have been forwarded to the concerned States /UTs for taking necessary action as per the provisions of the guidelines of the PMAY-G.

(c): Number of eligible beneficiaries in the Permanent Wait List (PWL), Target Allocated, Houses Sanctioned, Houses Completed and Balance in PWL in Bilaspur and Mungeli Districts of Chhattisgarh, as on 29.02.2020, are as under:

Districts	Total PWL	Target Allocated*	Houses Sanctioned	Houses Completed	Balance in PWL
Bilaspur	1,57,598	70,196	70,196	57,273	87,402
Mungeli	63,592	42,655	42,655	33,248	20,937

*Allocation of target at district level is done by the State Government.

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Number of houses constructed under PMAY-G for last 3 years

S. No.	State Name	2016-17	2017-18	2018-19	Total
1	ARUNACHAL PRADESH	203	6	0	209
2	ASSAM	176413	28730	0	205143
3	BIHAR	480755	325112	0	805867
4	CHHATTISGARH	225856	200122	313315	739293
5	GOA	25	0	0	25
6	GUJARAT	106878	84690	0	191568
7	HARYANA	10306	6944	0	17250
8	HIMACHAL PRADESH	4598	2119	0	6717
9	JAMMU AND KASHMIR	10224	9653	0	19877
10	JHARKHAND	218143	145568	125080	488791
11	KERALA	12885	3752	0	16637
12	MADHYA PRADESH	426698	372689	540290	1339677
13	MAHARASHTRA	203379	120167	48368	371914
14	MANIPUR	8500	0	0	8500
15	MEGHALAYA	14344	1493	0	15837
16	MIZORAM	2530	0	0	2530
17	NAGALAND	1497	0	0	1497
18	ODISHA	360969	303248	215264	879481
19	PUNJAB	9762	3861	0	13623
20	RAJASTHAN	244067	215920	202346	662333
21	SIKKIM	1045	0	0	1045
22	TAMIL NADU	128207	76994	7684	212885
23	TRIPURA	23111	1195	0	24306
24	UTTAR PRADESH	563440	389844	307374	1260658
25	UTTARAKHAND	8364	3990	0	12354
26	WEST BENGAL	424418	367613	558592	1350623
27	ANDAMAN AND NICOBAR	95	49	91	235
28	DADRA AND NAGAR HAVELI	63	292	56	411
29	DAMAN AND DIU	0	13	0	13
30	LAKSHADWEEP	3	0	0	3
31	PUDUCHERRY	0	0	0	0
32	ANDHRA PRADESH	40100	6618	0	46718
33	KARNATAKA	39468	40079	0	79547
34	TELANGANA	0	0	0	0
35	LADAKH	579	616	0	1195
	Total	3746925	2711377	2318460	8776762

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Central Releases under PMAY-G

(Rs. In Lakhs)

S. No.	State	2016-17	2017-18	2018-19	Total
1	ARUNACHAL PRADESH	4285.59	1210.97	0.00	5496.56
2	ASSAM	132197.90	166961.67	24408.40	323567.97
3	BIHAR	211442.06	60257.06	444932.12	716631.24
4	CHATTISGARH	83815.91	262507.14	263695.44	610018.49
5	GOA	284.79	0.00	0.00	284.79
6	GUJARAT	36527.22	53264.22	68219.85	158011.29
7	HARYANA	7414.46	2153.84	2839.56	12407.86
8	HIMACHAL PRADESH	3253.82	4003.03	1468.94	8725.79
9	JAMMU AND KASHMIR	8033.01	4982.11	22683.11	35698.23
10	JHARKHAND	79630.14	162629.86	173352.48	415612.48
11	KERALA	10049.44	2140.78	0.00	12190.22
12	MADHYA PRADESH	146774.16	499255.99	425042.65	1071072.80
13	MAHARASHTRA	73566.02	110207.77	113552.93	297326.72
14	MANIPUR	5767.41	5855.30	0.00	11622.71
15	MEGHALAYA	8078.23	4273.76	12621.33	24973.32
16	MIZORAM	2389.25	644.25	2923.83	5957.33
17	NAGALAND	4676.22	832.99	0.00	5509.21
18	ORISSA	131452.42	312405.90	329032.43	772890.75
19	PUNJAB	7559.10	1602.06	0.00	9161.16
20	RAJASTHAN	87153.10	189566.23	234013.32	510732.65
21	SIKKIM	1190.61	15.00	0.00	1205.61
22	TAMIL NADU	69059.77	84848.58	50279.81	204188.16
23	TRIPURA	13470.45	18316.45	765.98	32552.88
24	UTTAR PRADESH	245959.01	494806.43	277585.81	1018351.25
25	UTTARAKHAND	7484.09	1381.40	9598.30	18463.79
26	WEST BENGAL	139363.74	455666.02	437284.79	1032314.55
27	ANDAMAN AND NICOBAR	196.37	33.07	0.00	229.44
28	DADRA & NAGAR HAVELI	245.08	330.88	946.98	1522.94
29	DAMAN & DIU	49.88	8.74	0.00	58.62
30	LAKSHADWEEP	70.92	70.92	0.00	141.84
31	PUDUCHERRY	0.00	0.00	0.00	0.00
32	ANDHRA PRADESH	21712.78	35207.89	18605.43	75526.10
33	KARNATAKA	27863.99	59304.62	18822.48	105991.09
34	TELANGANA	14263.33	4815.53	0.00	19078.86
	Total	1585280.27	2999560.46	2932675.97	7517516.70
